

Government of India
Ministry of Finance
(Department of Revenue & Insurance)

New Delhi the 21st October, 1974.

NOTIFICATION
INCOME-TAX

No. 759 [F.No. 474/6/74-FTD]. In exercise of the powers conferred by Section 80R of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies the institution mentioned below for the purposes of the said section.

INSTITUTION

ASIAN PRODUCTIVITY ORGANIZATION, TOKYO.

Sd/-

(M.L. CHOUDHRY)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

No. 759 [F.No. 474/6/74-FTD.]

New Delhi, the 22nd Nov. 1974.

Copy forwarded to:-

1. All Commissioners of Income tax (2 copies).
2. Director of Inspection (Income tax & Audit)/Investigation/ (Research, Statistics and Publication)/ O & M Services, New Delhi.
3. The Secretary-General, Asian Productivity Organization, Aoyama Dai-ACHI Mansions, 4-14, Akasaka 2-Chome, Minato-Kv, TOKYO, 107, Japan with reference to his No. SA-066-74, dated the 2nd May, 1974.
4. The Comptroller and Auditor General of India (20 copies).
5. Ministry of Industrial Development, New Delhi with reference to their No. 2(14)/SDP/74, dated 28.5.1974.
6. Ministry of Food & Agriculture (Department of Agriculture), New Delhi with reference to their U.O. Dy. No. 2952/74-FAT, dated 25.6.1974.
7. Bulletin Section of DI(R&P), New Delhi (2 copies).
8. The Official Languages Legislative Commission, Ministry of Law, Bhagwan Dass Road, New Delhi with reference to their U.O. No. 2494/74-ANU-I, dated 4.11.1974 (2 copies).
9. All Officers and Sections in the Income tax wing.
10. Ministry of Law, New Delhi, with reference to their U.O. No. 4024/74-SRO, dated 27.9.74

(S. Chaudhuri)

Under Secretary to the Govt. of India

Sd/-
5/11/74